NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

55. C.P. 2433/2018

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022

NAME OF THE PARTIES: - **Nylim Jacob Ballas India Fund III LLC**
V/s
DBM Geotechnics & Constructions Pvt Ltd & Ors.

APPEARANCE :

FOR THE PETITIONER **:** Mr. Anuj Jain

FOR THE RESPONDENT **:** Absent

Section: 241-242 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **01.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

30.11.2022
Sushil